

Declaration of Assets and Liabilities

Year-2025-2026

नीलमणी जी
22/2
06/1/26

I, PUJA BHARTI son/daughter/wife NIKET KR SINHA
aged 34 Years, belonging to BIHAR VIDHAN SABHA service and
presently working as DARBAN given here in below the details of the
assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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06/02/26

Sl. No.	Description	Self	Niket Kr Sinha			
			Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
				Nitya Sista	Navya Sista	
(i)	Cash	11,000/-	20,000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12000/-	50,000/-	-	-	-
		S.B.I + Kotak Bank				
(iii)	Bonds, Debentures and shares in Companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR0IEP-8925 2020	BR0I - 3258 (2021) BR0IHY-5450 (2024)	-	-	-
(vi)	Jewellery (give details of weight and value)	50gm (gold) 400gm (silver)	15gm (gold)	7gm (gold) 20gm (silver)	3gm (gold) 20gm (silver)	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds, Shares, Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S. B. I.	10,00,000/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Peja Bharti

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BKVPB8701R	JOCPS6776C
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY).

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Puja Brati

Name of Employee: Puja Brati

Designation: Office Attendant (Darban)

Department: Caretaker

Place: PATNA

Date: 6/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.